

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2373
TO BE ANSWERED ON 31st JULY, 2017**

Teaching of English under SSA

2373. SHRI GANESH SINGH:

Will the **Minister of HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has accorded very high priority to improve quality of education and introduced English as a subject at primary level under the Sarva Shiksha Abhiyan (SSA);
- (b) if so, the details thereof;
- (c) whether the Government has pursued all States to teach English language at primary level; and
- (d) if so, the details thereof?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (d): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 lays down the duties of the appropriate Government and the local authority to ensure that good quality elementary education conforming to norms and standards is provided, that curriculum and courses of study are prescribed in a timely manner, and that teachers are trained.

In order to focus on quality education, the Central RTE Rules have been amended on 20th February, 2017 to include reference on class-wise, subject-wise Learning Outcomes. These would serve as a guideline for States and UTs to ensure that all children acquire appropriate learning level.

The Central Government has issued an Advisory to States/UTs to introduce English as a compulsory subject from standard 6th onwards. However, thirty two States and UTs have introduced English language from class-1 and four States and UTs have introduced English from class-V.
